

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(19) CP(IB)-4307-(MB)/2018

CORAM:

**Shri M.K. SHRAWAT
Member (Judicial)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.06.2019**

Names of the Parties : Mr. Sanjay Hasmukhbhai Shah

V/s

M/s. Satra Property Development

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. The Learned Representative for Petitioner is present. When called none is present from the side of the Respondent.
2. Last chance to the Respondent, otherwise matter shall be proceeded ex-parte qua Respondent.
3. The Petitioner is directed to serve the Notice to the Respondent intimating the next date of hearing as a last chance and place on record the affidavit of service and Tracking Report.
4. The directions of the Order dated 05.03.2019 not yet complied with. Directed to place on record the evidence of compliance.
5. Matter is now listed for final hearing on **29.07.2019**.

Sd/-

**M.K. SHRAWAT
Member (Judicial)**

03.06.2019
Aah=